

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 4519/2015

This the 20th day of October, 2016

**Hon'ble Justice M.S. Sullar, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Himmat Singh,
Aged about 21 years,
S/o Sh. Ramnath Singh,
Working as GDS, Group 'D'
Under SSPOs, Aligarh U.P.

Resident of V&P Digsari Teh. Lglas,
District Aligarh U.P. 202141 Applicant

(By Applicant in person)

VERSUS

1. Union of India through
its Secretary
Director General Ex-Officio Secretary (posts),
Ministry of Communication and I.T.,
Govt. of India Department of Post,
Dak Bhawan, Sansad Marg, New Delhi-01
2. The Post Master General,
Agra Region, AGRA U.P. 282001
3. The Senior Superintendent of Post Offices,
Aligarh Division, ALIGARH U.P. 202001 Respondents

(By Advocate: Ms. Sumedha Sharma)

ORDER (ORAL)

By Justice M.S. Sullar, Member (J):

At the very outset the applicant, who is today present in person in the Court, intends to withdraw the Original

Application (OA), without prejudice to his rights, in any manner, and to enable him to file a statutory appeal against the final order passed by the Disciplinary Authority during the pendency of instant O.A, at the first instance.

2. Accordingly, the O.A is hereby dismissed as withdrawn, with the aforesaid liberty, as prayed for.

(K.N. Srivastava)
Member (A)

(Justice M.S. Sullar)
Member (J)

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